

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 217

TO BE ANSWERED ON FRIDAY 2nd FEBRUARY, 2018
MAGHA 13, 1939 [SAKA]

Smuggling of Foreign Currency

217. SHRI KAUSHALENDRA KUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether recently a Jet Airways air hostess was held by DRI for smuggling a large sum of foreign currency;
- (b) if so, the details thereof;
- (c) whether the DRI has also found the involvement of some more crew members and pilots of the said airlines in this regard;
- (d) if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE]
(SHRI SHIV PRATAP SHUKLA)**

- (a) Yes, Madam.
- (b) On receipt of specific intelligence, DRI intercepted one of the crew members of Jet Airways and foreign currency valued at USD 4,80,200 was recovered. The crew member was arrested.
- (c) & (d) The matter is under investigation.
- (e) The field formations have been alerted to be more vigilant and have proper checks to thwart and detect the cases of smuggling. Stringent action is being taken against violators.
